Duty hours for CISF personnel at airports

*309. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that all the international airports in the country are manned by Central Industrial Security Force (CISF) and other Paramilitary personnel;
 - (b) if so, what are the hours of their duty prescribed under the rule;
- (c) whether any instructions, oral or written, were issued recently prohibiting sitting during duty hours which are about 18 hours; and
- (d) whether humanitarian consideration is also taken into view before prescribing such duty hours and whether any complaints were received from any quarter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) At present, the Central Industrial Security Force (CISF) is manning 23 international airports in India. CISF personnel perform duty on 8 hour duty pattern at all airports where they are deployed, except at Mumbai and Delhi airports. At these two airports, the security personnel are deployed on 12/24 hour duty pattern (12 hours duty followed by 24 hours rest) in the terminal buildings, while in the other locations/duty points at the airports, such as Quick Reaction Team (QRT), Perimeter security and Cargo security, the 8 hour duty pattern is followed.

(c) to (d) In the aftermath of the recent incident at Karachi airport, several steps have been taken to beef up security and ramp up alertness levels. Chairs have been removed for the time being at some locations to help in enhancement of alertness levels of the security personnel. No complaint in this regard has been received so far by CISF.

Deportation of illegal Bangladeshi immigrants

- *310. SHRI KALPATARU DAS: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Delhi High Court and the Apex Court have asked Delhi Administration to make arrangements for deportation of illegal Bangladeshi immigrants;
 - (b) the extent of this menace in Delhi and the National Capital Region;
- (c) whether the courts have given some instructions to speed up this process in the interest of internal security; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Yes, Sir.

(b) There are reports of Bangladeshi nationals having entered the country without valid travel documents. Since entry of such Bangladeshi nationals into the country is clandestine and surreptitious, it is not possible to have accurate data of such Bangladeshi nationals living in various parts of the country. However, the number of Bangladeshi nationals deported from Delhi during last two years is as given below:

2012	902
2013	674

(c) and (d) Yes, Sir. As per the direction of the Delhi High Court and the Apex Court, Government had prepared and finalized an action plan for detection and deportation of illegal Bangladeshi immigrants in 2005. The action plan includes setting up of Task Forces for identification of illegal migrants, setting up of Detention Centres by State Government to keep the illegal migrants till they are actually deported, setting up of a monitoring cell by Government of NCT of Delhi to coordinate the functioning of the Task Forces, and a monitoring authority in MHA to review the progress of deportation.

Jobs created in formal and informal sector

- *311. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the year-wise total number of jobs created in formal and informal sector since 2000-01; and
- (b) the details of steps Government proposes to address the current trend of jobless growth?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI NARENDRA SINGH TOMAR): (a) Based on results of the last four labour force surveys on employment and unemployment conducted by National Sample Survey Office (NSSO), Ministry of Statistics and Programme Implementation, estimated employment on usual status has increased from 39.70 crore persons in 1999-2000 to 47.41 crore in 2011-12, registering an increase of 7.71 crore. Of this increase in employment, 4.78 crore was in the informal sector and 2.93 crore in the formal sector.

(b) Government of India has been making constant efforts through the growth process, together with various public employment generation schemes like Mahatma